

SPECIAL BENCH

ITEM NO. 111

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

CP No. (IB) 320/ALD/2019

CORAM:

1. SHRI RAJASEKHAR V. K,
HON'BLE MEMBER (JUDICIAL)
2. SHRI PRASANTA KUMAR MOHANTY,
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January, 2022, 2:30 PM

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|---------------------|--|--------------------------|
| NAME OF THE COMPANY | | SASF V/S VENUS SUGAR LTD |
| UNDER SECTION | | 7 IBC |

COUNSEL APPEARED THROUGH VIDEO CONFERENCING :

Sh. K. K. Tiwari, Adv. : For the petitioner/financial creditor .
Ms. Manisha Chaudhary & Sh. N. Raja Singh : For the respondent/Corporate Debtor

ORDER

Learned counsel on both sides are present.

Learned counsel appearing on both sides submits that the matter has been settled out of Court.
Recording these submissions CP NO.(IB) 320/ALD/2019 is dismissed as withdrawn.

File be consigned to the records.

—Sd—

[Prasanta Kumar Mohanty]
Member (Technical)

—Sd—

[Rajasekhar V.K.]
Member (Judicial)